

**GOVERNMENT OF INDIA
MINISTRY OF COAL
LOK SABHA
UNSTARRED QUESTION No. 3985
TO BE ANSWERED ON 18.03.2020**

Coal Blocks

3985. SHRI MITESH RAMESHBHAI PATEL (BAKABHAI):

Will the Minister of COAL be pleased to state:

- (a) whether the Government has recently withdrawn coal blocks from some States;
and
- (b) if so, the details thereof?

ANSWER

MINISTER OF PARLIAMENTARY AFFAIRS, COAL AND MINES

(SHRI PRALHAD JOSHI)

(a) & (b): Yes Sir. 2 numbers coal blocks, allocated to Public Sector Undertakings of State Governments have been taken away by Government. The details are attached at Annexure.

Annexure

The details of De-allocated coal blocks with reasons are as under:-

| S.N. | Name of block | State | Allottee Company | Date of Allocation | Date of De-allocation | Reasons for de-allocation |
|------|---------------|-------------|---|--------------------|-----------------------|--|
| 1. | Mourya | Jharkhand | M/s Karanpura Energy Limited (KEL), a Special Purpose Vehicle (SPV) of erstwhile Jharkhand State Electricity Board. | 26.06.09. | 27.12.19 | Delay in operationalisation of coal block. Delay of 5 years. |
| 2. | Bhivkund | Maharashtra | M/s Aurangabad Power Company Limited, a SPV of MAHAGENCO | 17.07.08. | 27.12.19 | Delay in operationalisation of coal block. Delay of 6 years. |
